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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OF No.3141/92

Shri Jagbir Singh Vs. The General Manager,  
Mahanagar Telephone Nigam Ltd.  
& anr.

4.12.92

Present: Sh. Mohobat Singh, counsel for the  
applicant.

He has been heard at length on admission  
and interim relief. He submits that he may be  
allowed to withdraw this OA with liberty to file  
a fresh one.

2. OA 3141/92 is dismissed as withdrawn.  
The applicant would be free to move the Tribunal  
afresh in accordance with law, if so advised.

  
(J.P. SHARMA)  
MEMBER (J)

  
( P.C. JAIN)  
MEMBER (A)